

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2014

Dated : 2nd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) :

Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s):

Mr. Aditya Panda for R-1
Mr. Buddy A. Ranganathan
for R-2

ORDER

Admit. Issue notice. Mr. Aditya Panda, Learned Counsel takes notice on behalf of R-1. Mr. Buddy Ranganathan, Learned Counsel takes notice on behalf of R-2. Dasti Services is permitted.

Post the matter on **02.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Pr/js

